NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 138(ND)11 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.09.2016

NAME OF THE COMPANY: M/s Kamaljit Sachdeva & Ors. V/s. M/s. Kewal Automobiles Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 634A

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. PAWAN RAD ADVOCATE RESPONDENT OLUMNIS

REMANDERS PONDENT OLUMNIS

ORDER

Learned counsel for the respondent is present. Petitioner is present in person. He has stated that the arguing counsel is indisposed today. He seeks and is given two weeks' time to advance the arguments in the matter.

List on 18.10.2016 for arguments.

(R.Varadharajan)

Member (Judicial)

Sd1-

(Maharaj Krishan Hanjura) Member (Judicial)

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